

**HARYANA VIDHAN SABHA**

**5<sup>th</sup> SESSION**

**BULLETIN NO. 10**

**Tuesday, the 29<sup>th</sup> March, 2016**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 29<sup>th</sup> March, 2016 from 10.00 A.M. to 2.40 P.M.)

**I. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	04	---	-	12

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 10

**II. LEGISLATIVE BUSINESS**

**1. The Haryana Backward Classes (Reservation in Services and Admission in Educational Institutions) Bill, 2016.**

At 11.00 A.M., the Chief Minister introduced the Haryana Backward Classes (Reservation in Services and Admission in Educational Institutions) Bill, 2016 and moved-

That the Haryana Backward Classes (Reservation in Services and Admission in Educational Institutions) Bill be taken into consideration at once.

Shri Abhay Singh Chautala, a Member of the Indian National Lok Dal, spoke for 02 minutes.

Shri Ravinder Machhrouli, an Independent member, spoke for 1 minute.

The Chief Minister, by way of reply, spoke for 4 minutes.

The Bill was then considered clause by clause.

Clauses 2 to 15 were put together and carried.

Schedule 1, Schedule 2, Schedule 3, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Chief Minister moved-

That the Bill be passed.

**The motion was put and carried unanimously.**

## **2. The Haryana Backward Classes Commission Bill, 2016.**

At 11.11 A.M., the Chief Minister introduced the Haryana Backward Classes Commission Bill, 2016 and moved-

That the Haryana Backward Classes Commission Bill be taken into consideration at once.

Clauses 2 to 17 were put together and carried.

Clause 1, Enacting Formula and the Title were put one by one and carried.

The Chief Minister moved-

That the Bill be passed.

**The motion was put and carried unanimously.**

## **III. RESUMPTION OF GENERAL DISCUSSION ON THE BUDGET ESTIMATES FOR THE YEAR 2016-17**

General discussion on the Budget Estimates for the Year 2016-17 was resumed.

Sh. Abhe Singh Yadav, Shri Vipul Goel, Smt. Bimla Chaudhary, Shri Randhir Singh Kapriwas and Shri Subhash Sudha, Members from the Treasury Benches, spoke for 24, 19, 4, 13 and 9 minutes respectively.

Sh. Abhay Singh Chautala, Smt. Naina Singh Chautala and Prof. Ravinder Baliala, Members from the Indian National Lok Dal, spoke for 82, 15 and 17 minutes respectively.

Sh. Jasbir Deswal, an Independent Member, spoke for 9 minutes.

## **IV. WELCOME TO THE FORMER MINISTER/M.L.As. OF HARYANA**

During the discussion on General Budget:-

(i) The Parliamentary Affairs Minister welcomed Dr. Maha Singh, former Minister of Haryana, who was sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

(ii) The Speaker on behalf of the House welcomed Shri Mamu Ram and Shri Ramesh Khatak, former MLAs. of Haryana Vidhan Sabha, who were sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

(iii) The Speaker on behalf of the House welcomed Shri Ramphal Chidana, former M.L.A. of Haryana Vidhan Sabha, who was sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

#### **V. CHANGE IN THE BUSINESS OF THE HOUSE**

As more Members want to participate on discussion on General Budget, the Speaker with the sense of the House announced that remaining business of today will be taken up on tomorrow i.e. 30.03.2016.

The Speaker, with the sense of the House, extended the time of the Sitting of the House as under-

- (i) At 2.00 P.M. for 30 Minutes.
- (ii) At 2.30 P.M. for 5 Minutes.
- (iii) At 2.35 P.M. for 5 Minutes.

The Deputy Speaker occupied the chair from 11.39 A.M. to 1.00 P.M.

The Sabha then adjourned till 10.00 A.M. on Wednesday the 30<sup>th</sup> March, 2016.

**CHANDIGARH**  
**The 29<sup>th</sup> March, 2016.**

**SECRETARY**